List of creditors as on: December 11, 2023 Name of the corporate Debtor: Reliance Telecom Limited

Annexure 8 Date of Commencement of CIRP: May 07, 2019 List of operational creditors (Other than Workmen and Employees and Government Dues)

		Details of Claim recevied												(Amount in INF
		2 Mails of Claim received			Details of Claim	Amount covered				Amount of any mutual				
		Date of		Amount of Claim		covered by security	by Guarante	Whether related	% Voting Share in	Amount of	dues, that	Amount of Claim not	Amount of claim under	
	Name of creditor AAYUSH MANAGEMENT SOLUTIONS PRIVATE LIMITED	Receipt 20-May-19	Amount Claimed 73,072.00	Admitted 73,072.00	Nature of Claim Operational	interest -	e -	party? No	CoC	Contingent Claim	off -	admitted -	verification -	Remarks, if a
2 /	ABHIJEET SINHA ADPAY MOBILE PAYMENT INDIA PRIVATE LIMITED		990,000.00 10,465,228.00	990,000.00 10,237,122.00	Operational	-	-	No No	-	-	-	228,106.00	-	-
4 /	AGARWAL LAW ASSOCIATES AIM GLOBAL INNOVATIVE SOLUTIONS-PROPERITOR-VINESH-G	-	12,429,873.00	12,429,873.00		-	-	No	-	-	-	-	-	-
5 1	THAKKAR AIRCEL LIMITED	20-May-19	1,020,859.00 5,629,018.00	5,629,018.00	Operational Operational	-	-	No No	-	-	-	1,020,859.00	-	-
8 /	ANUP KUMAR CHOUDHURY ASPA ENGINEERING	21-May-19	875,954.00 185,471.00	875,954.00 185,471.00	Operational	-	-	No No		-	-	-	-	-
9 /	ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED AXIS TRUSTEE SERVICES LIMITED {ATSL}	- 21-May-19	668,169,520.39 6,742,205.00	199,948,674.74		-	-	No No	-	450,002,038.59	-	18,218,807.06 6,742,205.00	-	-
11 E	SHARAT SANCHAR NIGAM LIMITED SHARTI AIRTEL LIMITED	-	1,485,074,283.00 18,176,758.00	63,201,526.88 18,176,758.00	Operational	-		No No		1,175,190,440.15	-	246,682,315.97	-	-
13 E	SHARTI HEXACOM LIMITED SHARTI INFRATEL LIMITED	-	1,099,173.00 1,530,686,217.00	1,099,173.00 736,441,025.49	Operational	-	-	No No	-		-	796,572,566.31	-	-
15 E	SRILLIANT ESTATES LIMITED CAREER SKILLS MANAGEMENT SERVICES	-	1,448,645.00 39,877.00	1,448,645.00		-	-	No No		-	-	3.921.00	-	-
17	DEB ENGINEERING DISHNET WIRELESS LIMITED	-	35,708.00 1,069,903,226.00		Operational	-	-	No No		-	-	-	-	-
19	DURGAPUR CINEMA PROP. SANJEEV CHATTERJEE	17-May-19	5,462,057.06 50,435,144.07	5,462,057.06 50,435,144.07	Operational			No No		-	-	-	-	-
21 E	EVOLVE DIGITAL SOLUTIONS PVT. LTD. STL INFRASTRUCTURE LIMITED	-	3,627,729.00 399,373,086.00	2,912,703.00 189,449,205.62	Operational		-	No No	-	209,923,880.38	-	715,026.00	-	-
	HBL POWER SYSTEMS LTD	-	747,045.75	747,045.75		-	-	No	-	-	-	-	-	-
24 H	HUNGAMA DIGITAL MEDIA ENTERTAINMENT PRIVATE LIMITED NDUS TOWERS LIMITED	-	129,866,139.00 757,968,493.80	63,744,544.74 620,959,261.14	Operational	-	-	No No	-	-	-	66,121,594.26 137,009,232.66	-	-
26 I	NDUSTRIAL SECURITY CONSULTANTS & SERVICES . SAGAR ASSOCIATES	-	178,038.36 1,337,468.00	178,038.36	Operational	-		No No	Ė	-	-	137,009,232.00	-	-
28 J	EHANGIR DJ MISTRI C.K. INFONET SYSTEM	17-May-19	825,000.00	1,337,468.00 825,000.00	Operational	-	-	No	É	-			-	-
30 F	KUMAR SHREE VIKASH	-	10,393,765.92 1,258,049.00		Operational	-		No No		-		1,292,993.92 748,083.00	-	-
32 1	OGISTICS INDIA M.S. SETHI & ASSOCIATES	-	25,600.00 38,350.00	38,350.00	Operational Operational	-	-	No No	-	-	-		-	-
34 1	M/S BHAMBARI PRINTERS M/S BLUE OCEAN INFRATEL	-	1,283,290.84 38,646.00		Operational	-	-	No No		-	-	275,322.50 38,646.00	-	-
36 1	M/S CROWN ENGINEERINING & CABLE SERVICES M/S HANDYGO TECHNOLOGIES PRIVATE LIMITED	-	5,518,444.00 17,112,567.36	17,112,567.36	Operational Operational	-	-	No No		-		5,518,444.00	-	-
38 1	M/S INFOTECH SOLUTION, (VENDOR CODE: 520374) M/S KIRTI ASSOCIATES		1,775,800.00 2,033,286.50	1,359,183.00 409,640.00	Operational Operational	-	-	No No		-		416,617.00 1,623,646.50	-	-
39 M	W/S. S. K. ASSOCIATES W/S. SVARN INFRATEL PRIVATE LIMITED		276,000.00 37,350.00	276,000.00 37,350.00	Operational Operational	-	-	No No						
41 P	MANALI SINGHAL MANTU & CO	-	35,806,935.00 88,638.00	35,806,935.00 7,656.00	Operational Operational	-	-	No No	-	-	-	80,982.00	-	-
43 1	WAYA SINGH WESSRS, R. GINODIA & CO.	21-May-19 20-May-19	169,337.00 1,520,205.00		Operational	-		No No		-	-	-	-	-
45 M	MR. NAVANITI PRASAD SINGH MR. SAKET SINGH	-	275,000.00 255,000.00	275,000.00 255,000.00	Operational	-	-	No No		-	-	-	-	-
P	WIR. UTTAM KUMAR DAGA THE MINING AND ENGINEERING CORPORATION,		233,000.00	233,000.00	Орстилоны			110						
- /	A PROPRIETARY CONCERN OF VINDHYA INDUSTRIES PVT. LTD	31 May 10	359,006.00	359,006.00	Operational			No						
48 1	NE EXCEL CREDIT RATING AGENCY PVT. LTD. (AADCN9870D)	21-May-19 21-May-19	10,666,355.38	10,079,255.55	Operational	-		No	Ė		-	587,099.83		-
50 0	NEWTECH INDIA OFFSHOOT AGENCY PRIVATE LIMITED	-	252,911.00 4,285,058.00	252,911.00 2,441,252.00	Operational	-		No No		-		1,843,806.00	-	-
52 F	DNE97 COMMUNICATIONS LTD PADMA ELECTRICAL ENTERPRISES	-	51,549,144.00 8,179,388.00	51,549,144.00	Operational	-	-	No No		-	-	8,179,388.00	-	-
54 F	PRATAP TECHNOCRATS PRIVATE LIMITED PROP. JAMIRHUSSAIN (GURUNANAK TEMPO SERVICE)	- 27-Feb-20	428,788.00 8,400.00	8,400.00	Operational Operational	-	-	No No		-	-	-	-	-
56 F	RAWALWASIA MFG. CO. PVT. LTD. RELCOM ENGINEERING PRIVATE LIMITED	-	102,029,321.95 17,205,950.00	28,962,717.32 17,205,950.00		-	-	No No		-	-	73,066,604.63	-	-
57 I	RELIANCE JIO INFOCOMM LIMITED ON BEHALF OF RELIANCE JIO NFRATEL PRIVATE LIMITED	_	95,291,324.00	87,225,276.00		-		No				8,066,048.00	-	
59 5	S & S ENTERPRISES SAMBHAVI IT SOLUTIONS PRIVATE LIMITED	20-May-19 13-May-19	23,573.00 25,000.00	-	Operational Operational	-	-	No No		-	-	25,000.00	-	-
60 5	SANDAW PRINTS PRIVATE LIMITED SHRI RADHA KRISHNA SEVA SADAN TRUST	- 20-May-19	1,095,842.00 201,150.78	846,730.00	Operational Operational	-	-	No No	-		-	249,112.00 201,150.78	-	-
	SKYKING SWARUP D. PATIL	13-Jun-19 20-Feb-20	47,275.00 28,000.00	47,275.00	Operational Operational	-	-	No No	-		-	-	-	-
	SYNERGY TELECOM PRIVATE LIMITED FR CHADHA & CO LLP ("TRC")	20-May-19 21-May-19	31,622.00 94,400.00		Operational Operational	-	-	No No	-		-	-	-	-
66 1	FATA TELESERVICES (MAHARASHTRA) LIMITED FATA TELESERVICES LIMITED	-	5,528,638.00 102,524,032.00	3,776,765.27 96,412,278.97	Operational	-	-	No No		-	-	1,751,872.73 6,111,753.03	-	-
	JNISYS INFOSOLUTIONS PRIVATE LIMITED JTV SOFTWARE COMMUNICATIONS LIMITED	15-May-19 21-Jun-19	7,307,616.00 9.396.115.00	7,307,616.00 9,396,115.00	Operational Operational	-	-	No No	-		-	-	-	-
70 \	/ K JINDAL & CO /. P MEHTA & CO(PROPRIETOR VIPUL PRANLAL MEHTA)	21-May-19 20-May-19	39,188.00 715,080.00	39,188.00	Operational Operational	-		No No	-	-	-	-	-	-
72 \	/EEKAY CONNECTORS PVT. LTD. /ODAFONE IDEA LIMITED (ERSTWHILE VODAFONE INDIA LTD &	-	180,417.69	75,913.60	Operational	-	-	No	-	-	-	104,504.09	-	-
73 \	VODAFONE MOBILE SEVICE LTD) VODAFONE IDEA LIMITED (ERSTWHILE VODAFONE INDIA LTD &	-	1,060,000.00	1,060,000.00	Operational	-	-	No	-	-	-	-	-	-
74 \	VODAFONE MOBILE SEVICE LTD) WORLD PHONE INDIA PRIVATE LIMITED	-	5,696,770,000.00 1,102,460.00	1,102,460.00	Operational Operational	-	-	No No	-	5,696,770,000.00	-		-	-
76 2	TE CORPORATION TE TELECOM INDIA PRIVATE LIMITED	-	1,228,246,048.28 48,947,861.00	1,228,246,048.28 48,947,861.00	Operational	-	-	No No		-			-	-
78 F	RELIANCE REALTY LTD SLOBALCOM IDC LIMITED	-	48,947,861.00 678,721,691.00 33,964,704.00	48,947,861.00 678,721,691.00 33,964,704.00	Operational	-	-	Yes Yes	-	-				-
80 F	SLOBALCOM IDC LIMITED RELIANCE TECH SERVICES LIMITED RELIANCE HR SERVICES PRIVATE LIMITED	-	28,946,799.00	28,946,799.00	Operational	-		Yes		-			-	É
82 E	SSES RAIDHANI POWER LIMITED	-	2,929,740.00 452,150.00		Operational	-	-	Yes	-	-	-	452,150.00		-
ı	SSES YAMUNA POWER LIMITED A.P. AGENCY (DISTRIBUTORSHIP) BEARING CRT CODE-	-	57,910.00		Operational	-	-	Yes		-	-	57,910.00	-	-
A	3643200130 A.P. AGENCY (RELIANCE MOBILE STORE)BEARING CRT CODE	-	240,857.00		Operational	-		No		-	<u> </u>	121,029.06	-	
86 E	E643200017 BARUMAL SONS(ASHISH LENJHARA)	-	62,361.00 354,101.00	139,578.57	Operational Operational	-	-	No No		-		42,076.14 214,522.43	-	-
F	CHANDRASEKHAR K S RIENDS COMPUTER MOBILE AND PHOTO COPY, PROP. SANJAY	-	88,700.00		Operational	-	-	No	\vdash	-	_	88,700.00	-	-
89 0	PATIDAR SANPATI SERVICES	-	1,270,558.81 254,306.62	128,344.63	Operational Operational	-	-	No No		-	-	618,240.77 125,961.99	-	-
91 F	HIGHLINK COMMUNICATIONS HOTLINE COMMERCIAL SERVICES	-	415,789.00 850,000.00	48,389.29 131,114.42	Operational Operational	-		No No				367,399.71 718,885.58	-	
93 1	IANA AGENCY M/S PEARL ENTERPRISES PROP:- SHARAD RAI		1,338,958.88 2,863,961.00	1,338,958.88 2,329,510.44	Operational	-		No No				534,450.56	-	
95 1	MOBILE WORLD COMMUNICATION MOHIT ENTERPRISES	-	480,280.00 77,640.00		Operational Operational	-	-	No No		-	-	282,953.80	-	-
97 F	PRANAV ENTERPRISES PRIYA ENTERPRISES	-	57,506.00 381,607.00	57,506.00	Operational Operational	-	-	No No	-	-		315,487.57	-	-
98 F	RAMABAI AGRAWAL RECREATION BEGINS	-	12,500.00 53,106.00	12,500.00 53,106.00	Operational Operational	-		No No	-	-	-	-	-	-
100 5	SANGAM ENTERPRISES EMRAT NET SERVICES	-	31,442.00 746,965.00	31,442.00	Operational Operational	-	-	No No	-	-	-	585,515.84	-	-
102 5	SRI DURGA TELECOM SUNRISE ENTERPRISE	-	2,004,625.00 74,664.00	753,544.65	Operational Operational	-	-	No No		-		1,251,080.35 28,355.57	-	-
104 5	SURYA ENTERPRISES SURYA INFRACON		87,874.00 306.045.00	87,874.00	Operational Operational	-		No No		-	_	-	-	-
106	VARUN ENTERPRISES VEER TELECOM THROUGH ITS PROPRIETOR VANSHIKA BETALA	-	80,000.00	46,727.22	Operational	-	-	No	-		Ė	33,272.78	-	-
	/EER TELECOM THROUGH ITS PROPRIETOR VANSHIKA BETALA //ASH ENTERPRISES W/S NEXUS MARKETING	-	1,660,840.00 74,427.00		Operational	-		No No	Ħ	-	-	349,131.24 - 485.968.18	-	-
	VIJ 3 INEAUS IVIARRE I IIVU	-	1,974,524.00	1,488,555.82	Operational Operational	-	-	No No	Ė	-	1	485,968.18 324,621.00	-	-
109 P	M/S LIPSA ENTERPRISES	-	339,747.00						$\overline{}$					
109 M	M/S LIPSA ENTERPRISES / M SALES DEPARTMENT OF TELECOMMUNICATIONS MINISTRY OF COMMUNICATIONS GOVT. OF INDIA	-	54,207.00 54,207.00 22,521,500,000.00		Operational	-	-	No No	-	1,219,500,000.00	-	-	-	-

^{*}The aforesaid list includes the claims provided to us by the IRP as well as claims received till March 04, 2020 either through e-mail and / or physically.

- 1. The portion of claim by vendors to the extent of INR 9,16,79,69,052.41 which is in dispute as per the records of corporate debtor and/or claimant have been verified as contingent.

 2. The relevant portion of the claim shown under head "Amount Rejected" includes (but not limited to):

 3. Claim pertaining to the entity often than the corporate debtor

 1. Claim pertaining to the entity often than the corporate debtor

 2. Claim for which payment has already been made as per the records of the corporate debtor

 3. Claim for which payment has already been made as per the records of the corporate debtor

 4. Claim to the determined that the period possible of the corporate debtor

 5. Claim for which are not contractually due

 6. Claim to the extent relevant supporting documents substantiating the claim amount not been provided

- 3. The claim submitted by related parties/ potential related parties have been verified on the basis of outstanding balance as per the records of the Corporate Debtor. Any amount claimed in excess of the records of the Corporate Debtor have been rejected.
- 3. In case assumetted by resteted partners process of the Comprose Lestor. Any amount claimed in excess of the comprose Lestor have been registed.

 4. The claim submitted by distributors have been werfield on the basis of outstanding balance payable as per the records of the Comprose Lestor. The amount claimed in excess of the records and process and process of the comprose Lestor.

 5. Department of Telecommunications (TOET) has submitted a claim vide from B (earlier submitted in Form F).

 6. On account of the judgement promoned by Hornbe Suppreme Count dated of Locidor 24, 2019 is the matter ("AGR Nater") of Union of India v. Association of Unified Service Providers of India and Ors. ("Judgment") in relation to definition of Adjusted Gross Revenue ("AGR") for calculation of License Fee ("LF") and Spectrum Usage Charges ("SUC") (collectively referred as "AGR Dues"), DOT has been requested vide letter dated November 18, 2019 to make necessary changes as appropriate to their claim pursuant to the Judgment, and re-submit the same to the 89 for verification. DOT is an advantage of the records of the Comprose Lestor.

 For advantage is a submitted of the comprose Lestor.

 1. The control of the comprose Lestor ("Locidor Lestor Lestor Comprose Lestor

In pursuance to the Judgment and Additional Judgment (collectively referred to as "Judgments"), a liability of an amount of c.1NR 545.65 crore (as on May 7, 2019 in terms of the fresh public announcement(s) dated May 7, 2019 issued in this regard) ("Additional Liability") owing to the DOT has crystallized and accordingly has been provisioned in the books of accounts of the Corporate Debtor w.r.t. AGR Dues liability, 1 compliance with the Judgments, an amount to the extent of the Additional Liability has also been verified and admitted.

The provision of the provision of the Corporate Debtor with the Provision of the Corporate Debtor with the Provision of the Corporate Debtor with the Provision of the Provision